

ITEM NO.801

COURT NO.4  
(HEARING THROUGH VIDEO CONFERENCING)

SECTION II-B

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

I.A. No.38541 of 2021 in  
Petition for Special Leave to Appeal (Cr1.) No.776/2020

(Arising out of impugned final judgment and order dated 02-09-2019  
in CRR No.993/2011 passed by the High Court Of Punjab & Haryana At  
Chandigarh)

NEERAJ GUPTA

Petitioner(s)

VERSUS

PARDEEP KUMAR BANSAL & ORS.

Respondent(s)

Date : 07-04-2021 This petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT  
HON'BLE MS. JUSTICE INDIRA BANERJEE

(MENTIONED BEFORE HON'BLE MS. JUSTICE INDIRA BANERJEE)

For Petitioner(s) Mr. Amitabh Chaturvedi, Adv.  
(Mentioned By) Ms. Rakhi Ray, AOR

For Respondent(s) Mr. Sanjay Jain, AOR  
Mr. Nikhil Goel, AOR

UPON hearing the counsel the Court made the following  
O R D E R

List on 16.04.2021.

(MUKESH NASA)  
COURT MASTER

(R.S. NARAYANAN)  
BRANCH OFFICER